

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:2462  
ANSWERED ON:11.03.2010  
ACT PASSED BY PARLIAMENT  
Das Gupta Shri Gurudas;Gangaram Shri Awale Jaywant

**Will the Minister of LAW AND JUSTICE be pleased to state:**

(a) whether a number of Central Acts passed by the Parliament have not been implemented due to the delay in issue of notifications to give them the force of law; and

(b) If so, the details of the Central Acts passed by the Parliament since the year 1995 giving the names of the Act, Ministry concerned, year of passing the Act and the reasons for delay to issue notification to enforce the Law?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) Yes, Madam

(b) Information is being collected, because the notification for bringing into force the Act is required to be issued by the concerned Administrative Ministry.